High Court at Calcutta

APPELLATE SIDE

EMPLOYMENTNOTICE

No. 188 - RG

Dated, the 16th January, 2017.

In cancellation of the written examination held on 08.06.2014 for appointment of Group-D staff at the High Court at Calcutta, it is hereby announced that the re-examination will be taken on 05.03.2017, in substantial continuation of the terms of the Notification No. RG 76 dated 16.01.2014 except that the candidates who had appeared and not disqualified the cancelled examination dated 08.06.2014 will only be permitted to take the re-examination to be held on **05.03.2017** without payment of any further examination fees.

Admit cards containing the date, time and venue of the examination will be sent by post to the recorded address of the candidates.

In case of non-receipt of the admit card within 26.02.2017, candidates may collect duplicate admit cards personally from the help-desk of the Recruitment Cell, 6th Floor, Sesquicentenary Building, High Court, Calcutta – 700001 from 27.02.2017 to 02.03.2017 between 12 noon and 4 pm. To collect the duplicate admit cards, candidates must carry with him/her original Adhar Card/Election Identity Card/Driving Licence/PAN Card along with one attested copy (by Gazetted Officer) of the same document. Communication with the candidates will also be made through recorded mobile number.

It is clarified that only suitable candidates will be selected. The Chief Justice's decision on suitability of the candidate shall be final.

For further announcements all concerned are requested to visit Court's website www.calcuttahighcourt.nic.in.

Sd/-**Registrar General**